

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO.4056  
TO BE ANSWERED ON DECEMBER 23, 2015

MAINTENANCE OF GOVERNMENT QUARTERS

No. 4056            SHRI DILIPKUMAR MANSUKHLAL GANDHI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of poor and substandard quality of maintenance of Government accommodations including Bangalows of MPs ;
- (b) if so, the details thereof and the action taken/being taken by the Government in this regard;
- (c) whether the Government is aware that maintenance carried out by the contractors hired by the CPWD is of inferior quality;
- (d) if so, whether Government proposes to initiate any audit/inquiry into malpractices in this regard; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT  
(SHRI BABUL SUPRIYO)

- (a) : No, Madam. Most care is being taken to maintain Government accommodation including bangalows of Members of Parliament. There is also a mechanism of online monitoring of Maintenance complaints through CPWD e-Sewa.
- (b): Does not arise.
- (c): No, Madam. The maintenance work carried out through registered contractors & quality of maintenance is maintained as per CPWD specification and maintenance manual.
- (d)&(e): Do not arise.

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